

**CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JULY-2025**

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON	ACT OF DAYSSECTION	
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1284/2024	23.11.2024	SANJAY KUMAR JAIN VS MUNICIPAL CORPORATION OF DELHI	KARTIK GUPTA AND SHALINI	9811161525 & 9899100732	12.07.2025	231	YES	Contested	-----	-----	Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1285/2024	23.11.2024	VIPUL GARG VS AJEET SINGH	RAKESH KUMAR AND PAWAN KUMAR SISODIA	9711771000 & 9711752002	26.07.2025	245	YES	Contested	-----	-----	Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1131/2024	15.10.2024	SAHIB JEET SINGH BAGGA VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA AND KARAN ARORA	9810566116 & 9873057030	30.07.2025	288	YES	Contested	-----	-----	Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1169/2024	23.10.2024	NEERAJ AGARWAL VS MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY AND ATUL TANWAR	9811070396 & 9654009943	31.07.2025	281	YES	Contested	-----	-----	Suit Recovery	for
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/763/2023	08-05-2023	KLJ ORGANIC LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	814	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/776/2023	10-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/779/2023	10-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/782/2023	10-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/785/2023	10-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/788/2023	11-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	811	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/791/2023	11-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	811	NA	CONTESTED	NA	NA		
			306	CS (COMM)/	CS (COMM)/793/2023	11-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	811	NA	CONTESTED	NA	NA		

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			306	CS (COMM)/	CS (COMM)/796/2023	12-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	810	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/806/2023	15-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	807	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/807/2023	15-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	807	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/825/2023	18-05-2023	M/S KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	804	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/829/2023	18-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO. LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	804	NA	CONTESTED	NA	NA	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	suit for recovery	cs(COMM) NO 722/2023	09.05.2023	M/S KIRPA RAM RAMJI DASS VS DAYANIDHI TEXTILES PVT. LTD.	AMISH TANDAON	9953328394	15.07.2025	DISMISSED	YES	CONTESTED	-----	-----	Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		RECOVERY	CS (COMM)/1000/2024	11-09-2024	J N GUPTA AND COMPANY Vs MANGLA HOISTS PRIVATE LIMITED	SH. ANIL KUMAR SINGH	9313579493	01-07-2025	293 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/328/2024	04-03-2024	SAKARNI PLASTER INDIA PVT LTD Vs SHREE MOHAN CHAUDHARY	SH. MAYANK AGGARWAL	9312769327	02-07-2025	485 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1437/2023	30-10-2023	CANARA BANK Vs B L FOOD AND ORS	SH. GUNJAN KUMAR	9313350568	05-07-2025	614 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/554/2024	03-05-2024	LAXMI PUBLICATIONS PVT LTD Vs SHILPI GARG AND OTHERS	SH. BHASKAR TRIVEDI	8178270323	09-07-2025	432 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1618/2023	20-12-2023	MAHENDER KUMAR GUPTA Vs IQBAL SINGH CHHACHI	SH. VIKAS GUPTA	9810298124	22-07-2025	580 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			304	RECOVERY	CS (COMM)/804/2024	25-07-2024	SHRI DIVYESH KOTHARI Vs BHUWAN GIROTRA	SH. YOGENDER GAUTAM	9810668042	24-07-2025	369 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/487/2025	04-06-2025	HARMEET SINGH KAPOOR Vs M/S NEO DEVELOPERS PVT. LTD.	SH. RAJINDER SINGH	9818489589	31-07-2025	57 DAYS	NO (PETITION U/S 9 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 9 OF ARBITRATION ACT
			304	PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/488/2025	04-06-2025	RAHUL BHARGAVA AND ANR Vs M/S NEO DEVELOPERS PVT. LTD.	SH. RAJINDER SINGH	9818489589	31-07-2025	57 DAYS	NO (PETITION U/S 9 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 9 OF ARBITRATION ACT
			304	PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/489/2025	04-06-2025	M/S JAGMOHAN ENTERPRISES LLP Vs M/S NEO DEVELOPERS PVT. LTD.	SH. RAJINDER SINGH	9818489589	31-07-2025	57 DAYS	NO (PETITION U/S 9 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 9 OF ARBITRATION ACT
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1538/2023	29.11.2023	RAJENDER KUMAR MALHOTRA VS. AMIT AGGARWAL	SH. NITIN ARORA	9818189667	16.07.2025	595 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
				RECOVERY	CS (COMM)-1024/2022	06.04.2022	ADITYA GUPTA VS. AMIT BAJAJ	SH. SANJAY KUMAR AGGARWAL	981101108	31.07.2025	1212 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. NEELAM SINGH, DISTRICT JUDGE HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	922/2024	28.08.2024	M/S. PRANAV CREATIONS PVT. LTD. VS. M/S. SHUBHANGI SAREE CENTRE	SH. ROHIT MISHRA	7838214595	23.07.2025	329 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1220/2025	05.09.2023	SANDEEP GOYAL VS. NARESH KUMAR	MS. RASHMI JAIN	9212524610	30.07.2025	694 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	29/2024	04.01.2024	VIKAS SINGHAL VS. BODENNAGARI MOHAN	SH. UMESH KUMAR	9654909310	02.07.2025	545 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	832/2024	01.08.2024	PUNJAB NATIONAL BANK VS. GEETA UPPAL	RANSHU VASHI	9999737225	07.07.2025	340 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1327/2024	03.12.2024	M/S. CHAND BIDI CO. VS. MOHD. GALIB TRADING	HAVAN KR. BAI	26843455	08.07.2025	217 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1470/2022	03.06.2022	ICICI BANK LTD. VS. KR AGENCIES	DHRUV JOSHI	8600910500	11.07.2025	1134 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1927/2022	02.08.2022	ICICI BANK LTD. VS. K.P. TRADING CO. AND ORS.	SH. HEMANT GUPTA	9899009971	12.07.2025	745 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

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			410	CS (COMM)	4856/2021	20.11.2021	D GIUSI SRL VS. ANGEL BISH. T.P.S. KANG		9289085513	22.07.2025	1340 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1568/2023	11.12.2023	L KUMAR VS JITENDRA S	S.B. PANDEY	9313780408	05.07.2025	572	NIL	NIL	NIL	NIL	RECOVERY
			302	OMP(COMM)	14/2025	21.04.2025	PARUL CHAWLA VS M/S IDFC FIRST BANK LTD.	SINOD CHAUHAN	9871332204	10.07.2025	80	NIL	NIL	NIL	NIL	C. 34 ARB. AC
			302	CS(COMM)	885/2024	16.08.2024	SHRI RAJENDER BERAS VS HEMANT KUMAR	SUMIT KUMAR CHAUHAN	9599501822	16.07.2025	340	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	943/2022	25.03.2022	SUNIL RAI VS AMRINDER SINGH	VIVEK KUMAR	9811867703	26.07.2025	1219	NIL	NIL	NIL	NIL	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	SUIT FOR RECOVERY	CS (COMM)-11/2022	24.12.2021	PUNJAB NATIONAL BANK VS. AZAD SINGH	MS. MARINA K. SAIKAI	9891965300	12-07-2025	1294 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	Application under Section 34 of the Arbitration	OMP (COMM)-02/2025	10.01.2025	PAN INDIA CORPORATION LTD. VS. HANS RAJ SAHNI	SH. CHANDRA SHEKHAR YADAV	9810209981	03-07-2025	175 DAYS	NIL	CONTESTED	NIL	NIL	UNDER SECTION 34
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1014/2023	12/07/23	ROMIT GARG Vs SURESH CHANDRA SHARMA	RAHUL SHUKLA	8240300654	12/07/25	731	Yes	CONTESTED	12/07/25	0	
			307	Civil	CS (COMM)/586/2024	10/05/24	JASWANT SINGH DABAS Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	12/07/25	428	Yes	CONTESTED	12/07/25	0	
			307	Civil	CS (COMM)/932/2024	30/08/24	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	VIKAS SHARMA	9810566116	21/07/25	325	Yes	CONTESTED	21/07/25	0	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM)	OMP (COMM.)/87/2024	26.09.2024	KIRAN INFRA ENGINEERS LIMITED vs NORTHERN RAILWAYS	Ankur Garg	9971420555	09.07.2025	286	-	Contested	-	-	-
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/90/2024	04.10.2024	M/s ORCHIDS INTERNATIONAL vs M/s GOYAL AND GOEL STAINLESS STEELS AND ANR	HARIT GOYAL	8595653336	28.07.2025	297	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/571/2024	07.05.2024	ANIL KUMAR SHARDA vs LEKH RAJ SHARDA	Manish Malik	9654009869	02.07.2025	421	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/4943/2021	25.11.2021	PUNJAB NATIONAL BANK vs MARYAM AND ANR	Sandeep Tyagi	-	04.07.2025	1317	-	Contested	-	-	-

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			COURT ROOM 310	CS (COMM)	CS (COMM)/801/2024	24.07.2024	GAUTAM GULATI vs M/s ECOGREEN ENVIROTECH SOLUTIONS LTD.	Sushant Mukund	9868069682	12.07.2025	353	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/831/2024	31.07.2024	RISHIPAL SINGH vs STATE BANK OF INDIA AND ANR	hul Singh Chauhan	9650802472	30.07.2025	364	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	432/2025	16.05.2025	SUBHASH CHAND GUPTA & ORS V/S MAYANK GUPTA & ORS	CHANDRIKA PRASAD MISHRA	9899795324	01.07.2025	46 DAYS		DISMISSED			
			401	CS (COMM)	901/2023	03.06.2023	NITIN JAIN V/S AMIT PASRIJA & ORS	GAURAV GUPTA	9540818282	14.07.2025	772		DECREE			
			401	OMP I COMM	241/2025	11.03.2025	SHEKHAR SHARMA V/S ANSAL LOTUS MELANGE PROJECTS PVT LTD & ORS	GAURAV	9582156789	16.07.2025	127		DISMISSED			
			401	CS (COMM)	123/2022	12.01.2022	M/S SHAILSHUTA LOGISTICS PVT LTD V/S EMAMI LTD & ORS	PRAGYA BUDHIRAJA	1146543435	17.07.2025	1282		DISMISSED			
			401	CS (COMM)	761/2024	15.07.2024	SANDIP SINGH V/S ZAFAR DADYARI	RAHUL TANDON	9899619440	30.07.2025	380		DECREE			
			401	MISC DJ	400/2025	19.05.2025	SEEMA SHARMA V/S SYMPOH MARKETING PVT LTD	YATHARTH ROHILLA	9999666038	31.07.2025	73		DISMISSED			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1611/2023	20-12-2023	REETA AGARWAL VS PRADEEP KAPOOR	SAMEER DEWAN	9810134864	24/07/25	583	YES	CONTESTED	24.07.25	NIL	SUIT FOR RECOVERY
			402	CIVIL SUIT	OMP ( COMM) 5/2024	08-01-2024	RUBAL SHARMA AND ANR VS SHRI RAM TRANSPORT FINANCE COMPANY LTD	TY AND ASSOCL	9818203343	28.07.2025	558	NO	CONTESTED	NIL	NIL	ATION AND C
			402	CIVIL SUIT	CS (COMM)/1003/2024	11-09-2024	AMIT TANWAR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	29.07.2025	322	YES	CONTESTED	29.07.25	NIL	F FOR RECOV
			402	CIVIL SUIT	CS (COMM)/1422/2024	21.12.2024	M/S R K GOEL ABHEY KUMAR JAIN VS MCD	AKASH CHATTERJEE	9999347660	31.07.2025	223	YES	CONTESTED	31.07.2025	NIL	F FOR RECOV
			402	CIVIL SUIT	OMP ( COMM) 27/2024	03.04.2024	ARUN KHATTAR VS KANAD KASHYAP AND ANR	SMRITYUNJAI SINGH	7798017899	25.07.2024	479	NO	CONTESTED	25.07.2025	NIL	ATION AND C
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/256/2022	01-04-2022	M/S SINGLA TRADERS Vs M/S NAV DURGA ENTERPRISE AND ANR	ADITIYA TREHAN(P),	9810667858	11-07-2025	1197	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/96/2023	23-01-2023	M/S RCK LEASING AND FINANCING PVT LTD Vs PAYAL KUMARI AND ORS	BHANU MOHAN(P),	9212322100	16-07-2025	905	Yes	DECREE	Nil	Nil	

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				cs	CS (COMM)/343/2021	16-08-2021	M/S ASK AUTOMOTIVE LTD Vs NEERAJ KUMAR	PRAMOD SINGH(P),	9810481016	29-07-2025	1443	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/737/2022	13-09-2022	M/S SVM NETWORKS INC Vs M/S FOOD FRESHLY AFC INDIA PVT LTD	AVYUSH GUPTA(P),	9818402326	31-07-2025	1052	Yes	DECREE	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS (COMM)/428/2019	CS (COMM)/428/2019	12-09-2019		NARAYANI DEVI Vs SH. RANJEET	Sh. S C Sharma	921 1013199	16/07/2025	2130 days	yes	CONTESTED	NIL	NIL	
			Counter Claim/61/2023	Counter Claim/61/2023	22-12-2023		Paramjit Singh Vs Nisha Agnihotri	Sh.S C Singhal	98 I 0061558	01-07-2025	545 Days	yes	CONTESTED	NIL	NIL	
			CS (COMM)/792/2023	CS (COMM)/792/2023	26-10-2023		SMT NISHA AGNIHOTRI Vs PARAMJEET SINGH	Sh.S C Singhal	98 I 0061558	01-07-2025	605 Days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/801/2023			JIVAA RETAILS INDIA PVT. LTD. Vs UNITED PLY AND VENEERS		27/10/23		12/07/25		DECREE			
				CS (COMM)/949/2023			Neptune Container Line And Logistics Private Limited Vs V S Techno		22/12/23		07/07/25		DECREE			
				CS (COMM)/409/2024			Super India Paper Private Limited Vs Monika Kapoor		10/05/24		31/07/25		DECREE			
				CS (COMM)/541/2024			Canara Bank Vs Praveen Grover		01/07/24		29/07/25		DECREE			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/459/2023		07/06/23	CANARA BANK VS OMPATI	SUSHIL KUMAR	9971327147	16/07/25	770	NA	DECREE	Nil	Nil	
			CS (COMM)	CS (COMM)/464/2023		08/06/23	PLASTOCRAFT SANITARY INDIA PVT LTD VS SIMPLEX INFRASTRUCT	KAPIL KHER	9891072729	18/07/25	771	NA	DECREE	Nil	Nil	
			CS (COMM)	CS (COMM)/656/2024		31/07/24	RAJ CHEMICALS VS SHREE JEE POLYMERS	SC JAIN	9311252535	23/07/25	357	NA	DECREE	Nil	Nil	
			CS (COMM)	CS (COMM)/673/2023		14/09/23	M/S GSV PRODUCTS VS BOTHRA METALS AND ALLOYS	SAMEER SIDHAR	9444446565	28/07/25	683	NA	DECREE	Nil	Nil	
			CS (COMM)	CS (COMM)/928/2024		26/10/24	M/S MOHD TAHIR ANSARI TRANSPORT AND ANR VS MIS SPG	ANURAG SHARMA	8920503527	31/07/25	278	NA	DISMISSED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	46/2024		20-01-2024	Vaibhav Narula Vs Puneet Talwar			02-07-2025			DECREE			

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			OMP (COMM.)	19/2022	11-07-2022	PRAMILA YADAV Vs VINOD SHARMA		05-07-2025			DISMISSED					
			CS (COMM)	669/2022	23-08-2022	M/S DISHA ASSOCIATES Vs M/S NKG INFRASTRUCTURE LIMITED		23-07-2025			DECREE					
			CS (COMM)	536/2024	01-07-2024	Mohit Aggarwal Prop Of Salasar Ji Denim Vs Hasnen Khan Prop Of Ddl		28-07-2025			CONTESTED					
			CS (COMM)	5/2025	03-01-2025	ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD		28-07-2025			CONTESTED					
			CS (COMM)	1002/2024	27-11-2024	AMORPHOS CHEMICALS PRIVATE LIMITED Vs THERMOSHIEL		30-07-2025			CONTESTED					
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/623/2022	CS (COMM)/623/2022	29-07-2022	PRAVEEN KUMAR GOEL Vs MANISH LALWANI		19-07-2025			DECREE				
				CS (COMM)/8/2024	CS (COMM)/8/2024	04-01-2024	JIVAA RETAILS INDIA PVT. LTD. Vs UNITED GLASS AND PLYWOOD CO.		11-07-2025			DECREE				
				CS (COMM)/15/2024	CS (COMM)/15/2024	05-01-2024	Rekha Bansal Vs M/s Alttime Power Systems Pvt Ltd		23-07-2025			DECREE				
				CS (COMM)/214/2024	CS (COMM)/214/2024	01-03-2024	CAMPUS ACTIVEWEAR LIMITED Vs Khushal Singh Mann Proprietor Of M/s Kamal Enterprises		03-07-2025			DECREE				
				CS (COMM)/271/2024	CS (COMM)/271/2024	22-03-2024	Deepika International Ltd Vs Punjab Chemical Agency		26-07-2025			PARTLY DECREED/DISMISSED				
				CS (COMM)/551/2024	CS (COMM)/551/2024	04-07-2024	FALLOW DEZIENCE TREE LLP Vs Vijay Dogra		12-07-2025			DISMISSED				
				CS (COMM)/796/2024	CS (COMM)/796/2024	12-09-2024	Ms Bongchie India Pvt. Ltd. And Anr. Vs Hitesh		21-07-2025			DISMISSED				
				CS (COMM)/823/2024	CS (COMM)/823/2024	20-09-2024	SANTOSH WOOD INDUSTRIES Vs SHRI PRAKASH GUPTA PROP OF S P TIMBER		07-07-2025			DECREE				
				CS (COMM)/842/2024	CS (COMM)/842/2024	27-09-2024	Aqualite Industries Private Limited Vs JATIN AHUJA (PROPRIETOR OF GURUJI ENTERPRISES)		17-07-2025			DECREE				
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	94/2022	06.01.2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT. LTD. VS. CHIEF MEDICAL SUPERINTENDENT	DIPENDER KUMAR SINGH	9718758881	22.07.2025	1293	YES	DECREED	NIL	NIL	RECOVERY



SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTI ON	ACT OF DAYS SECTION
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/560/2023	16-10-23	EMU LINES PVT.LTD. Vs LODESTAR CONTAINER LINES PVT LTD	Sh. Uday Kumar	8882303942	04-07-25	627	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/128/2024	14-3-24	IDBI Bank Ltd Vs Ashu Saroha	Sh. Vivek Kumar	9811867703	04-07-25	477	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/179/2023	24-3-23	MS TRANSLINK LOGISTICS PVT LTD Vs SEETU KOHLI CONCEPTS PVT LTD	Sh. KL Mishra	9811129475	07-07-25	836	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/235/2025	3-5-25	Canara Bank Vs Gaurav Aggarwal	Sh Ankur Singh	9808888806	11-07-25	69	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/668/2022	30-11-22	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT. LTD. Vs MK INFOSYSTEMS PVT. LTD.	Sh Aditya Dhar	9810081079	28-07-25	971	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/34/2020	23-1-20	SKY CONSTRUCTION COMPANY Vs DEVANSHI BUILDTECH PVT LTD. AND ORS.	Sh. Ankur Katyal	011-43018254	31-07-25	2016	YES	CONTESTED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/151/2021	27/03/2021	DEVANSHI BUILDTECH PVT. LTD. AND ANR. Vs SKY CONSTRUCTION COMPANY	Ms Sanjana Antil	9899270061	31-07-25	1587	YES	CONTESTED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	Execution (Comm.)/120/2024	27-11-24	ASHOK KUMAR NATH Vs Surya Design Line Private Limited	Sh Trang Gupta	7838983455	03-07-25	218	NO	DISPOSED	27.11.2024	218	Execution Petition
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/514/2023	4-9-23	RAJENDRA JHA Vs YASH PAL BAHL	Sh. Waqas	9313803166	07-07-25	672	Yes	Contested	NA	NA	Recovery Suit
			6, New Court Block-I	Commercial	CS (COMM)/354/2021	21-10-21	M/S KINTETSU WORLD EXPRESS INDIA PRIVATE LIMITED Vs M/S ASPIRE INTERNATIONAL	Sh Rajiv Tiwari	9910035893	09-07-25	1357	Yes	Contested	NA	NA	Recovery Suit
			6, New Court Block-I	Commercial	CS (COMM)/162/2020	11-3-20	M/S PLANET ADVERTISING PVT.LTD. Vs M/S PERCEPT LTD.AND ANR.	Sh Kunal Karla	9871028645	30-07-25	1967	Yes	Contested	NA	NA	Recovery Suit
			6, New Court Block-I	Commercial	OMP (COMM.)/24/2025		SHRI KRISHAN VS HARVINDER KUMAR	CHANDER PRAKASH	9999983704	19-07-25	79	YES	Contested	NA	NA	Recovery Suit
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/88/2022	28-1-22	CANARA BANK Vs CHANDAN SINGH S/O. SH. LALA RAM	ANSHUMAN SRIVASTAVA(P)	9990042642	30-07-25	1279	Yes	Contested	NA	NA	Recovery of Money-- 4,66,040/-
			17, New Court Block-I	Commercial	EX/326/2020	15-12-20	M/S S.S. TOTAL Vs ALL INDIAN INSITUTE OF MECIAL SCIENCES	MOHINDER KUMAR MADAN(P)	9868809596	09-07-25	1667	NA	Contested	44180	1667	Civil Cases-- EX

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Oppetitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Of Days For Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Of Date Execution /N Decree	Of Number Of Execution	Act For Days Section
			17, New Court Block-I	Commercial	EX/328/2020	15-12-20	M/S S.S. TOTAL CONSTRUCTION INDIA PVT. LTD. Vs ALL INDIA INSITUTE OF MEDICAL SCIENCES (AIIMS)	MOHINDER KUMAR MADAN(P)	9868809596	09-07-25	1667	NA	Contested	44180	1667	Civil Cases-- EXECUTION
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (COMM.) 36/2024	11-11-24	ANAMIKA AUTO MOBILES VS HERO FINCORP LTD.	EKTA KALRA	9718223997, 9811304800	31-07-25	262	NIL	CONTESTED	NIL	NIL	U/S 34 OF THE ARBITRATION AND CONCILIATION ACT, 1996
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 423/2023	11-7-23	PUNJAB NATIONAL BANK VS JATIN RAJPUT	INDIRA NARAIN	9311824970	05-07-25	725	YES	CONTESTED	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	220/2022	05-02-2022	M/S NUTECH CONCRETE Vs M/S GODREJ PROPERTIES	KAPIL MADAN & KARNAIL SINGH	9971205252 9999496017	30-07-2025	1271	--	DECREED	--	--	
				OMP (I) (COMM.)	50/2023	10-05-2023	M/S UNIVERSITY LIVING ACCOMODATION PVT LTD. Vs JASMINE SETIA	RAJIV DEWAN & PRANAY MAHSHWARI	9811673338 9198646543	31-07-2025	813	--	DISMISSED	--	--	
29	MS. NIKHIL CHOPRA, DISRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/350/2024	06.05.24	M/s True North Technologies Pvt Ltd Vs Virendrabhai Narotambhai Makavana (Prop. of M/s Vinayak Electricals)	RAJESH KUMAR	N/A	45863	445	Yes	DECREED	-	-	
					CS/COMM/654/2022	08.07.22	OPPLE LIGHTING INDIA PVT. LTD. VS. HARJIT SINGH	ATUL KUMAR	N/A	45869	1119	Yes	DISPOSED OFF	-	-	
					CS/COMM/655/2022	08.07.22	OPPLE LIGHTING INDIA PVT. LTD. VS. KHMARAM NATHAJI CHOUDHARY	ATUL KUMAR	N/A	45869	1119	yes	DISPOSED OFF	-	-	
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/657/2023	45121	ROSY AGRAWAL AND ANR Vs M/S KANGAROO ADVISORS AND ORS	RAJAT ASIA	7011908279	45868	747	Y	--	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM 2950/2024	45507	MUJEEB KHALIK Vs. NICE FRAME PVT. LTD AND ORS	Feroze Ahmad	98100 16199	45861	354	--	REJECTED U/O 7 RULE 11	--	--	
					COMMERCIAL SUIT	CS COMM 159/23	44973	HI TECH PRODUCTS PVT. LTD. Vs. GOPAL RADIOS	Sh. Manikaran	011-26843455	45868	895	--	SUIT DECREED	--	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/61/2022	18-11-2022	DELHI DEVELOPMENT AUTHORITY Vs T C CONSTRUCTION	PROMILA KAPOOR	981106945	15-07-2025	970	YES	Contested	--	--	
					COMMERCIAL CASE	CS (COMM)/2863/2024	10-07-2024	ASHVAL VADERAA Vs IPSAA HOLDINGS PVT. LTD.	RAMESH KUMAR	9810159436	08-07-2025	363	YES	Contested	--	--

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				COMMERCIAL CASE	OMP (COMM.)/17/2023	03-03-2023	VIDYA RANI GARG THROUGH ITS SPA HOLDER SH. SAHIL GARG Vs M/S FEETOES THROUGH ITS	ASHISH CHAUHAN	9871234645	26-07-2025	876	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/31/2023	24-04-2023	RISHI SETHI SOLE PROPRIETOR OF M/S FEETOES Vs SMT. VIDYA RANI GARG THROUGH SPA HOLDER SH. SAHIL	ASHISH CHAUHAN	9871234645	26-07-2025	824	YES	Contested	--	--	
33	MS. NEERA BHARHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/153/2019	02-07-2019	TOTAL CONSTRUCTION Vs NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD	MOHINDER KUMAR MADAN	9868809596	17-07-2025	2207	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/338/2023	06-04-2023	AVANTI LEARNING CENTRE PVT. LTD. Vs SHARAD KEDIA AND ORS.	Yashvardhan	9650057524	19-07-2025	835	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/486/2023	22-05-2023	BAGLA POLIFILMS LIMITED Vs P.K. ENTERPRISES	RASHI SURI	8882440743	26-07-2025	796	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/669/2023	18-07-2023	MS. MALA Vs M/S JYOTI EQUIPMENTS PVT LTD	B.K.Pandey	9811576230	28-07-2025	742	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/56/2024	06-07-2024	SYSCOM PACKAGING COMPANY Vs HARYANA STATE COOPERATIVE SUPPLY AND MARKETING	VIBHOR GARG	9811352998	18-07-2025	378	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/57/2024	06-07-2024	Syscom Consumer Products Pvt. Ltd. Vs Haryana State Cooperative Supply And Marketing Federation Limited	VIBHOR GARG	9811352998	18-07-2025	378	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/313/2024	25-04-2024	JYOTI EQUIPMENTS PVT. LTD. Vs MS. MALA	B.K.Pandey	9811576230	28-07-2025	460	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	361/2023	18.04.2023	Rajeev Gupta Vs Municipal Corportation	Sh Vikas Sharma	9810566116	10.07.2025	814	-	Dismissed	-	-	--
				cs (COMM)	385/2023	25.04.2023	Canara Bank Vs Kimi Maheshwari	Sh Pratap Chandra Rana	9990366723	16.07.2025	813	-	Dismissed	-	-	
				cs (COMM)	358/2023	17.04.2023	Rajeev Gupta Vs Municipal Corportation	Sh Vikas Sharma	9810566116	10.07.2025	814	-	Dismissed	-	-	
				OMP (COMM)	17/2022	27.04.2022	Alliance Air Aviatation Vs Capt. Ashok Choudhary	Sh Sumit Kumar Vats	8527007503	30.07.2025	1190	-	Rejected	-	-	
				OMP (COMM)	20/2022	29.04.2022	Air India Ltd. Vs Capt. Ashok Chaudhary	Sh Sumit Kumar Vats	8527007503	30.07.2025	1188	-	Rejected	-	-	
				cs (COMM)	213/2024	22.03.2024	Krishna Exports Vs Maxicon Container	Sh Akhil Krishan Maggu	9650046568	29.07.2025	494	-	Rejected	-	-	

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35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	345/2024	18-11-2024	MK STEEL VS. M/S ARIEN GLOBAL LIFESTYLE P. LTD.	BRAJENDRA VS. DIVYA	NIL	09-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	318/2024	15-10-2024	MANOJ KALANI VS. TROY TEXTILE PVT.LTD.	VIKAS KAKKAR VS. SEEMS SOOD	NIL	19-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	168/2023	09-05-2023	NISHA BLJALWAN VS. AMIT KUMAR	AKANSHA MEHRA VS. ARVIND SHARMA	NIL	26-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	201/2024	06-07-2024	PAWAN SINGHAL VS. GIR MOVERS	PANKAJ SINGHAL VS. PULKIT LUTHRA	NIL	28-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	114/2024	06-04-2024	SHREE MARKETING VS. KHUSHAL ENTERPRISES	RINKI VS. MAHESH KUMAR SHARMA	NIL	30-07-2025		YES	CONTESTED	NIL	NIL	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	79/2024	09.08.2024	Mohd. IDREES VS DEEPS MANNIQUINS	ANKIT KUMAR	9015505737	05.07.2025	330	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	13/2025	20.01.2025	PREM SHARMA PROP OF PRESTRO CREATION VS JAKAN IMPEX PVT LTD	JAGRITI JAIN & PARTHESH BHARDWAJ	8527506427	10.07.2025	171	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	25/2022	13.04.2022	TODAY TEA LTD. VS MANOJ GARG	LAL JI	8860888011	29.07.2025	1203	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	119/2024	12.11.2024	ANT TRAVELS PVT. LD VS MD DILSHAD	SACHIN KHARB	9990599330	30.07.2025	260	-	CONTESTED	No Execution filed till date	-	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL													
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/296/2021	21-08-2021	NGB DIAGNOSTICS THROUGH	JGH RAKESH KUMAR MAURYA		12-07-2025	1406	Yes	DECREED	Execution nil		
			ROOM NO 208	Commercial	CS (COMM)/217/2022	25-03-2022	ADISH JAIN Vs M/S ARORA ENTERPRISES			09-07-2025	1187	Yes	DECREED	Execution nil		
			ROOM NO 208	Commercial	CS (COMM)/101/2023	28-02-2023	M/S KAMAL TRADING CO THROUGH ITS PROPRIETOR			10-07-2025	850	Yes	DECREED	Execution nil		

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			ROOM NO 208	Commercial	OMP (COMM)/6/2025	28-05-2025	ANKIT TRADING COMPANY Vs IIFL Finance Ltd			28-07-2025	61		ALLOWED			
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL )	CS (COMM) 335/2024	04.06.2024	VELOCITY ENGINEERS PVT LTD VS M/S BHARAT WIRE ROPES PVT LTD	MRINAL HARSH VARDHAN	7217657978	18.07.2025	409	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL )	CS (COMM) 244/2024	19.04.2024	BHARAT JAIN VS MAHESH GUPTA	GHANSHYAM SINGH	9891107695	31.07.2025	468	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL )	MISC DJ 84/2025	21.01.2025	RAHUL VS KAMAL SAPRA	MANMOHAN SWAROOP	9818992285	12.07.2025	172	NO	DISMISSED	EXECUTION	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL													
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	712/21	07-07-2025	M/S MODERN LAMINATORS PVT LTD vs M/S TAST HEALTHY FOODS (INDIA) PVT LTD AND ORS.									
					15/20	26-07-2025	DHARAMVIR AND CO VS DDA									
44	SH.VINOD YADAV		205	Civil	CS(Comm.)/204/2021	16.03.21	M/s Genmex Fluoropolymers Pvt. Ltd. Vs. M/s Genmex Enterprises	Shubham Vishwakarma	N.A	08.07.25	1575 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/848/2022	07.11.22	M/s Mukul Gupta Marketing Pvt. Ltd. Vs. Asha Packaging Pvt. Ltd.	Kartik Dabas	N.A	07.07.25	973 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/883/2022	17.11.22	Aarohi Enterprise Vs. Mr. Rachit Bhagat	Anand P Jain	N.A	16.07.25	972 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/881/2023	06.12.23	Santra Vs. The New India Assurance	Raj Kumar	N.A	09.07.25	581 Days	Yes	Contested	N.A	N.A	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	524/2024	21.10.2024	M/S CHADHA CORPORATION PVT LTD VS M/S JEET LEATHERITE IMPEX	NARENDER DHEER, NIKHIL RANJAN	9306151500, 9869520942	14.07.2025	268	YES	DECREED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION OF	ACT OF DAYS SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/372/2022	25-07-2022	M/S SERVOTECH RENEWABLE POWER SYSTEMS LTD Vs GENEX LOGISOLUTIONS	NEERAJ GUPTA(P),	9811267045	04-07-2025	1075	DISMISSED	NA	NA	Declaration and Mandator y	
			613	Commercial Suit	MISC DJ ADJ/142/2025	04-03-2025	Rama Suri Vs PETUNIA BEAUTY AND CARE Pvt LTD	Rahul Madhwani(P),	9999558504	11-07-2025	129	DISMISSED	NA	NA	Bharatiya Nagarik Suraksha Sanhita-379,215.	
			613	Commercial Suit	CS (COMM)/277/2025	24-05-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Afsar Saifi	Kritika Tuteja(P),	9999819119	24-07-2025	92	SETTLED	NA	NA	Recovery of Money-- Commercial	
			613	Commercial Suit	CS (COMM)/265/2024	16-05-2024	M/s JVN Enterprises Vs Adlok Creations Pvt Ltd	Apurva Rohilla(P),	7701976658	16-07-2025	426	DECREED	NA	NA	Recovery of Money-- REcovery	
			613	Commercial Suit	OMP (COMM)/11/2025	02-06-2025	MANISH CHAWLA Vs IDFC FIRST BANK LTD	VINOD KUMAR(P),	9871332204	19-07-2025	47	ALLOWED	NA	NA	Arbitration & Conciliation on Act, 1996-34	
			613	Commercial Suit	CS (COMM)/474/2024	24-09-2024	State Bank Of India Vs Santosh Kumar	Sunil sehwat(P),	9212190624	19-07-2025	298	DECREED	NA	NA	Suits for recovery and Damages-2	
			613	Commercial Suit	OMP (I)(COMM)/14/2025	26-07-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Dp Enterprises	Ravi Shankar Garg(P),	9911883595	29-07-2025	3	DISPOSED	NA	NA	Arbitration & Conciliation on Act, 1996-9	
			613	Arbitration	ARB A (COMM)/2/2025	06-05-2025	M/S S R METAL Vs HERO FINCORP LTD	VAIBHAV GUPTA(P),	9899505223	31-07-2025	86	ALLOWED	NA	NA	Arbitration & Conciliation on Act, 1996--	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 242/2024	03.05.2024	UCO Bank Vs. Ms Pixcel Infocom Through Its Proprietor Sh Karan Anand	MR. SUNIL KUMAR	9971955807	17.07.2025	440 DAYS	NIL	DECREED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 247/2024	05.05.2024	M/s Union Bank Of India Vs. Sai Transport Service	MR. RAJENDRA YADAV	9312046733	22.07.2025	442 DAYS	NIL	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 77/2021	01.03.2021	M/S SECRETS OF INDIA TOURS PVT LTD TH. DIRECTORKHAVER ALI KHAN Vs. SRIGANESH ESWARAN3	MR. M.Z.KHAN	9212696986	31.07.2025	1250 DAYS	NIL	DISMISSED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	523/2023	03.11.2023	M/S FIRE ENGINEERING TECHNOLOGY. VS M/S MAHESHWARI MINING PVT. LTD. AND ANOTHER	RAVI KANT	9540222267	05.07.2025	610 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS (COMM)	119/2024	27.02.2024	CANARA BANK VS NITIN KUMAR AND ORS	CHITRA MALHOTRA	9212888057	30.07.2025	519 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS (COMM)	541/2023	05.12.2023	SANKALP FIN SEC PVT LTD VS SUMAN BALA	AMAN OBEROI	9811740707	31.07.2025	604 DAYS	YES	CONTESTED DECREED	-	-	-